

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(5)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

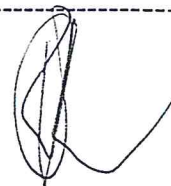
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/11/2017  
NAME OF THE PETITIONER(S) : JAGAN THEVERVELIL  
NAME OF THE RESPONDENT(S) : SKY GREEN PLANTATIONS & PRODUCE PVT LTD  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① K.S. RAVICHANDRAN  
PCS  
KSRH

K S RAVICHANDRAN  
PCS KSRH  
for Respondent No. 2



2) Rupa Sharayil

counsel for  
petitioner



**ORDER**

Counsel for Petitioner present and submitted an affidavit which clearly indicates that R2 not has given Power of Attorney. The affidavit is placed in file; copy of which is given to the other side. Counsel for R2 prayed for time to seek fresh instruction. At request, time is enlarged.

Counsel for the Petitioner filed memo for permitting the Petitioner and Administrator to operate jointly all the banks accounts of the 1st Respondent Company. The memo is taken on record. The Petitioner and the Administrator are permitted to operate jointly all the banks accounts of the 1st Respondent Company. Put up on **02.01.2018 at 10.30 A.M.**

-54/-  
MEMBER (JUDICIAL)